

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 13/59/13
CA. NO.

CORAM:

PRESENT: SH. S.K.MOHAPATRA
HON'BLE MEMBER (T)

SMT INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2017

NAME OF THE COMPANY: M/s. Smita Rajeev Sah Vs. Sah Theatres Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59


<u>S.NO</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present: For Respondent (s): Mr. Arvind Gupta, Advocate for R-2 & 7
Mr. Krishna kumar, Advocate
Mr. Chandan Sharma, Advocate for R-4
Mr. Abhishek Baid for Mind Spright Legal

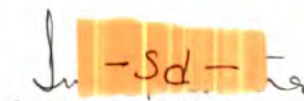
Order

Amended memo of parties giving details of the newly impleaded respondents is stated to have been filed. Learned counsel has put in appearance on behalf of Respondent no.4 and 9. Copy of the petition be served on the counsel to enable to file his reply within one week.

To come up for further consideration on 10th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]